

ANNEXURE – I

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the Corporate Debtor: Daffodil Shelters Private Limited; Date of Commencement of CIRP: 31st March 2023; List of Creditors as on: 20th April 2023

Amount in INR

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	17.04.2023	82,26,11,662/-	82,26,11,662/-	Secured	82,26,11,662/-	82,26,11,662/-	No	100%	Nil	Nil	Nil	Nil	Refer Note
	Total		82,26,11,662/-	82,26,11,662/-		82,26,11,662/-	82,26,11,662/-		0	0	0	0	0.00	

Note:

Security details as per the following agreements –

1. Loan Agreement executed on 26.09.2014 by the Corporate Debtor along with the other Borrowers jointly.
2. Personal Guarantee deed executed on 26.09.2014 by the directors of all the borrowers including the Corporate Debtor, namely: Mr. T. Johnson, Mr. J. Samuel Jeffson, Mrs. Anny Johnson, Mr. A.D. Selvakumar Samvel, Mr. G. Ponraj, Mr. G. Selvaraj, Mr. K. Ilango, Mr. N. Palanikumar, Mr. N. Thivagaran in favour of the Financial Creditor, and thereby guaranteed the performance of the entire obligations of the Borrowers in accordance with the loan agreement.
3. Memorandum of Deposit of Title Deed executed on 29.09.2014 and confirming the creation of equitable mortgage of the property admeasuring 670.75 acres, wherein the security interest provided by the Daffodil Shelters Private Limited is as follows - all that piece and parcel below mentioned, dry land situated at Aniyabaranallur village, Tuticorin Taluk situated with Sub-Registrar District of Perunkulam and Registration district of Tuticorin:



Company Name	Survey Number	Extent	Village	Taluk
Daffodil Shelters Private Limited	1427	1.790	Aniyabaranallur	Srivaikundam
	1428	0.980		
	1231	2.320		
	1179	1.050		
	1180	2.590		
	1167	2.040		
	1116/1	0.640		
	1117	0.750		
	1154	0.650		
	1033	1.550		
	1073/1A	0.060		
	1031/2	1.240		
	1093/2	0.570		
	1155/1	1.680		
	1169/2	0.420		
	1155/3	1.700		
	1414/1	1.200		
	1285	0.910		
	1240/1	2.640		
	1410	1.930		
1409	1.560			
1434	2.830			
1253/1	2.450			
1257/2	0.990			
TOTAL		34.550 acres		

Interim Resolution Professional
In the matter of Daffodil Shelters Private Limited

N. Veerapandian
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